

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:839
ANSWERED ON:09.07.2009
LOSS OF RAILWAY PROPERTIES
Reddy Shri Mekapati Rajamohan

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of cases of damage of railway lines/ railway stations/ railway properties by the terrorists/naxalites/anti-social elements brought to the notice of the Government during the last three years till date year-wise and railway zone-wise ;
- (b) whether each of these cases has been investigated ;
- (c) if so, the details thereof;
- (d) the action taken by the Government as per the enquiry report; and
- (e) the steps taken/ proposed to be taken by the Railways to check such incidents and protect the railway property from being damaged ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) The number of cases of damage done to the railway lines/ railway stations/ railway properties by the terrorists/naxalites/anti-social elements reported over zonal Railways during the last three calendar years i.e. 2006, 2007, 2008 & current year i.e. 2009 (upto March) are as under:-

Year Terrorists Naxalites Anti-Social

2006 18 28 24

2007 10 42 30

2008 07 27 51

2009 02 08 15

(upto March)

Zone-wise statement is attached.

(b) to (d) Yes, Madam. Since the maintenance of law and order is the statutory responsibility of the State Governments, all such cases are reported to, registered and investigated by the Government Railway Police, which functions under the control of State Government concerned. As such, Ministry of Railways has to depend largely on them for control of crimes over Railways.

(e) The following measures are being taken to improve security arrangements at important and vulnerable railway stations by the Ministry of Railways: -

(1) Installation of Close Circuit Televisions at vulnerable Railway Stations.

(2) Modern security gadgets like Hand Held Metal Detectors, Door Frame Metal Detectors, Entry Scans / X-Rays Machines etc. to strengthen access control at entry / exit points.

(3) Use of Dog Squads at various divisions and railway stations to conduct anti-sabotage checks.

(4) Upgradation of training centers to improve quality of training to Railway Protection Force personnel.

(5) Intensive publicity and public awareness campaigns alerting and educating all passengers / public to remain vigilant against any unidentified / unclaimed suspicious objects lying on platforms, other premises or coaches and to report to RPF / GRP / Railway officials available nearby.

(6) Frequent announcements at all stations alerting passengers to be vigilant about suspicious movement of co-passengers and not to touch any suspicious luggage / bag especially in general compartments.

(7) Steps to prevent entry of unauthorized persons in trains and in empty coaching rakes at originating / destination stations, before and after placement in maintenance sidings.

(8) Close co-ordination with GRP / State Police / Central Intelligence agencies to prevent any onward incident.